

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)**

Email: cjsec.highcourt@gmail.com

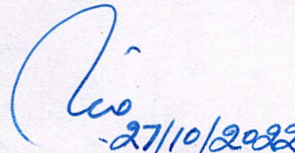
Subject:- Representations submitted by the Judicial Employees Welfare Association.

ORDER

No. 1465 of 2022/Psy

Dated: 27-10-2022

Hon'ble the Chief Justice is pleased to accord modification to the transfer policy of employees of Subordinate Courts of UTs of J&K and Ladakh issued vide High Court order No. 405/2021/RG/Psy dated 14.06.2021, modifying the tenure of posting to the extent of two years instead of three years as stated in Clause B(1) of the above said transfer policy.

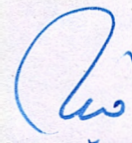

-27/10/2022
(Rajeev Gupta)

**Principal Secretary to
Hon'ble the Chief Justice**

No.: 775-82/Psy-580 Dated: 27-10-2022

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Srinagar
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar
4. All Principal District & Sessions Judges of Subordinate Courts of UTs of J&K and Ladakh,for information.
5. CPC, High Court of J&K and Ladakh, Srinagar for uploading on High Court website
6. Chief accounts Officer, High Court of J&K and Ladakh, at Srinagar for information
7. Chief Librarian, High Court wing Srinagar/Jammu
8. Order Book


**Principal Secretary to
Hon'ble the Chief Justice**